

NOTICE

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit in Division Bench along with Hon'ble Mr. Justice Deepak Roshan in the First half on 16.10.2023 in Court No.03 and take up the urgent matters listed before Division Bench No.III comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Navneet Kumar.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single after the above Division Bench on 16.10.2023 in Court No.03 and take up the cases listed in Notified Cause List before His Lordship.

Please take notice that Hon'ble Mr. Justice Deepak Roshan will sit single after Division Bench comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Deepak Roshan on 16.10.2023 in Court No.14 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Navneet Kumar will not hold Court on 16.10.2023.

Dated the 16th October, 2023
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 16th October 2023
COURT NO. 3
SINGLE BENCH (BENCH ID-24812)
AFTER THE DIVISION BENCH
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Fresh Filing (Admission)

1	W.P(S)/954/2020	DIWAN SINGH vs UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF RAILWAY AND ORS. RETIREMENT BENEFIT CUM PENSION	SANJAY PRASAD	GAUTAM RAKESH
2	W.P(S)/5629/2021	GANESH PRASAD SINGH vs THE STATE OF JHARKHAND AND ORS. RETIREMENT BENEFIT CUM PENSION	SANJAY PIPRAWALL PRINCE KUMAR	SREENU GARAPATI
3	W.P(S)/38/2022	MIHIR DATTA vs THE UNION OF INDIA THROUGH DIRECTOR IIT ISM AND ORS. PROVIDENT FUND	RAJ NANDAN CHATTERJEE	ANOOP KR MEHTA ANIL KUMAR (Addl.SGI) RATNESH KUMAR
4	W.P(S)/243/2022	MOHAN JHA vs THE STATE OF JHARKHAND AND ORS. RETIREMENT BENEFIT CUM PENSION	SHALINI KUMARI NAROTTAM KR.BHAGAT	ASHOK KR YADAV ANOOP KR MEHTA INDRANI S. CHOUDHARY
5	W.P(S)/2696/2022	RAKHI KUMARI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS. COMPASSIONATE APPOINTMENT	RATNESH KUMAR SHILPI	AMIT KUMAR DAS AMIT KR SINHA
6	W.P(S)/2698/2022	SHANTI DEVI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS. SERVICE RESIDUARY	RATNESH KUMAR SHILPI	AMIT KUMAR DAS RANESH ANAND
7	W.P(S)/3035/2022	LALMATI KUMARI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS. COMPASSIONATE APPOINTMENT	RAMANAND RAM	AMIT KUMAR DAS ADITYA RAMAN VIJAY KANT DUBEY
8	W.P(S)/3242/2022	BINAY SHARMA AND ORS. vs THE STATE OF JHARKHAND AND ORS. MACP	AMAN SHEKHAR SUDHANSHU SHEKHAR CHOUDHARY	INDRANIL BHADURI
9	W.P(S)/3446/2022	SURESH PASWAN vs MS BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS. DATE OF BIRTH	RAJ NANDAN CHATTERJEE	INDRAJIT SINHA SAURAV KUMAR AMIT KUMAR DAS SHIVAM UTKARSH SAHAY
10	W.P(S)/3621/2022	SUNITA MURMU vs THE CHIEF GENERAL MANAGER EASTERN COAL FIELD LIMITED AND ORS. COMPASSIONATE APPOINTMENT	PEEYUSH KRISHNA CHOUDHARY MANOJ KR JHA	RAJESH LALA
11	W.P(S)/5616/2022	PRADEEP KUMAR SINGH vs THE STATE OF JHARKHAND AND ORS. COMPASSIONATE APPOINTMENT	SURAJ KUMAR MANISH KUMAR SUBHAS KONGARI	DEVESH KRISHNA

NOTIFIED CASES CAUSELIST COURT NO 3-FOR MONDAY THE 16TH OCTOBER 2023 HIGH COURT OF JHARKHAND, RANCHI - 2 -

12	W.P(S)/5823/2022	MANSA GOPA vs THE STATE OF JHARKHAND AND ANR. RETIREMENT BENEFIT CUM PENSION	PARWEZ AHMAD KHAN	VANDANA SINGH
13	W.P(S)/5995/2022	KUSAMI DEVI vs THE UCO BANK THROUGH CHIEF MANAGER DEOGHA BRANCH AND ORS. RETIREMENT BENEFIT CUM PENSION	ANKIT KUMAR	PARTH S. A. SWAROOP PATI
14	W.P(S)/6377/2022	AWADHESH KUMAR vs JHARKHAND STATE FOREST DEVELOPMENT CORPORATION LIMITED THROUGH ITS CHAIRMAN AND ORS.	MANOJ TANDON AKANKSHA PRIYA NEHA BHARDWAJ	RUPESH SINGH
IA NO, 2909/2023 (For Grant of interim order)				
RECOVERY				
15	W.P(S)/6518/2022	DR GUPTESHWAR NARAYAN PRASAD vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY/PRINCIPAL SECRETARY DEPTT OF HEALTH AND ORS.	MANOJ TANDON AKANKSHA PRIYA NEHA BHARDWAJ	SANJAY KUMAR TIWARI DR.ASHOK KR.SINGH MADHU PRIYA SHIVAM SINGH RICHA SANCHITA
ACP MATTER				
16	W.P(S)/6733/2022	DR MUKESH KUMAR SAHA vs VINOBA BHAVE UNIVERSITY THROUGH ITS VICE CHANCELLOR AND ORS.	SUNIL KUMAR	KUMAR HARSH
QUASHING MATTER				
17	W.P(S)/50/2023	RUSNA NAGESIA vs THE STATE OF JHARKHAND AND ORS.	ASHOK KUMAR	SREENU GARAPATI
COMPASSIONATE APPOINTMENT				
18	W.P(S)/206/2023	SUBHASH CHANDRA SINGH vs THE STATE OF JHARKHAND AND ORS.	DEEPAK KR DUBEY RUHI DUBEY	ASHOK KR YADAV
RECOVERY				
19	W.P(S)/741/2023	SANJIV KUMAR VERMA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF HIGHER AND TECHNICAL EDUCATION AND ORS.	AKSHAY VERMA YOGENDRA YADAV SHRESTH GAUTAM PRATAP SINGH ABHIJEET TUSHAR SAURABH SWARUP OMPRAKASH RAJARSHI SINGH	RAJIV RANJAN ANOOP KR MEHTA SANJAY PIPRAWALL PRAVIN KR PANDEY
PROMOTION				
20	W.P(S)/977/2023	VINOD KUMAR vs CENTRAL COALFIELDS LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS.	KUMAR HARSH SURYA PRAKASH SURAJ KISHORE PRASAD	AMIT KUMAR DAS DEBOLINA SEN
COMPASSIONATE APPOINTMENT				
21	W.P(S)/1460/2023	DR LALIT NIRANJAN PRADEEP BARA vs THE STATE OF JHARKHAND AND ORS.	DEEPAK KR PRASAD	SANJAY KUMAR TIWARI SHRUTI SHRESTHA RICHA SANCHITA
ACP MATTER				
22	W.P(S)/1597/2023	SARITA KUMARI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY/PRINCIPAL SECRETARY SCHOOL EDUCATION AND LITERACY AND ORS.	MANOJ TANDON ADAMYA KERKETTA NEHA BHARDWAJ	PRAVEEN AKHAURI
TRANSFER MATTER				

NOTIFIED CASES CAUSELIST COURT NO 3-FOR MONDAY THE 16TH OCTOBER 2023 HIGH COURT OF JHARKHAND, RANCHI - 3 -

23	W.P(S)/1599/2023	DAYA RAM PASWAN vs UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF HOME AFFAIR AND ORS.	ARUN KUMAR DUBEY	ANIL KUMAR (Addl.SGI)
	TRANSFER MATTER			
24	W.P(S)/1624/2023	SANJEEV KUMAR TIWARI vs UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF HOME AFFAIRS AND ORS.	OM PRAKASH TIWARI MUKUL KUMAR SINGH SHASHANK SAURAV	ANIL KUMAR (Addl.SGI)
	ACP MATTER			
25	W.P(S)/1742/2023	NAND LAL HARIJAN vs M/S BHARAT COKING COAL LIMITED REPRESENTED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS.	MUKESH KUMAR	AMIT KUMAR DAS SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY
	PRE MATUTERED RETIREMENT MATTER			
26	W.P(S)/1743/2023	GYANENDRA KUMAR SINGH vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF HIGHER AND TECHNICAL EDUCATION AND ORS.	SHRESTH GAUTAM YOGENDRA YADAV ABHIJEET TUSHAR RAJARSHI SINGH	RAJIV RANJAN ANOOP KR MEHTA VIKASH KUMAR SANJAY PIPRAWALL PRAVIN KR PANDEY
	PROMOTION			
27	W.P(S)/1982/2023	GOVIND HEMBROM vs THE STATE OF JHARKHAND AND ORS.	DURGA C. MISHRA	SUCHENDRA PRASAD SUNIL KUMAR AGARWAL
	ACP MATTER			
28	W.P(S)/2008/2023	KUNDAN KUMAR vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY DEPTT OF PLANNING AND DEVELOPMENT AND ORS.	RAHUL KUMAR RICHA LAL APOORVA SINGH	SREENU GARAPATI
	IA NO, 4856/2023 (For correction of error)			
	PROMOTION			
29	W.P(S)/2088/2023	SEEMA RANI vs THE STATE OF JHARKHAND THR THE SECRETARY/PRINCIPAL SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT AND ORS.	NIRUPAMA	MITHILESH SINGH
	TRANSFER MATTER			
30	W.P(S)/2164/2023	SATYA NARAYAN MISHRA vs STATE OF JHARKHAND THROUGH SECRETARY HOME AND ORS.	ARWIND KUMAR ABHISHEK KUMAR	SREENU GARAPATI ARVIND KUMAR MEHTA RICHA SANCHITA
	MACP			
31	W.P(S)/2176/2023	CHANDRADEO ORAON vs THE STATE OF JHARKHAND AND ORS.	RAHUL KUMAR SINGH KRISHNA KRUMAR BHATT MIHIR KUNAL EKKA	ACHYUT KESHAV
	COMPULSORY RETIREMENT			
32	W.P(S)/2195/2023	MUKESH CHOUDHARY vs THE STATE OF JHARKHAND AND ANR.	MAHESH TEWARI ANKUR ANAND YUVRAJ SINGH	RAVI KERKETTA
	PROMOTION			
33	W.P(S)/2266/2023	AJAY PRAKASH vs STATE OF JHARKHAND AND ORS.	SUNIL SINGH	SACHIN KUMAR
	MACP			
34	W.P(S)/2270/2023	KANHAI MISTRI vs THE STATE OF JHARKHAND AND ORS.	ASHIM KR SAHANI VIKESH KUMAR	DEVESH KRISHNA
	MACP			

35	W.P(S)/2362/2023 PROMOTION	SANJAY CHANDRA ORAON vs STATE OF JHARKHAND AND ANR.	MAHESH TEWARI RITESH KUMAR MAHTO ANKUR ANAND	RAJIV RANJAN
36	W.P(S)/2381/2023 PROMOTION	MANOHAR JHA BHASKAR AND ORS. vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HIGHER AND TECHNICAL EDUCATION AND ORS.	PANKAJ KUMAR CHOUDHARY SHOBHA RANI	DEVESH KRISHNA DR.ASHOK KR.SINGH
37	W.P(S)/2383/2023 TRANSFER MATTER	INDRANI TEWARY vs THE STATE OF JHARKHAND THROUGH DIRECTOR PRIMARY EDUCATION AND LITERACY DEPTT AND ORS.	AMIT KR TIWARI	MR.ASHUTOSH ANAND
38	W.P(S)/2429/2023 PROMOTION	SURYA DEO RAM vs THE STATE OF JHARKHAND AND ORS.	KHALIDA HAYA RASHMI ZEESHAN AHMAD KHAN SABA ALI	LAXMI MURMU
39	W.P(S)/2431/2023 PROMOTION	CHANDRA BHUSHAN PASWAN vs THE STATE OF JHARKHAND AND ORS.	KHALIDA HAYA RASHMI ZEESHAN AHMAD KHAN SABA ALI	ASHOK KR YADAV
40	W.P(S)/2433/2023 PROMOTION	MAHESH RAVIDAS vs THE STATE OF JHARKHAND AND ORS.	KHALIDA HAYA RASHMI ZEESHAN AHMAD KHAN SABA ALI	VANDANA SINGH